

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJS-10/ETC/ACM Babrampur

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station/ Department	Proposed Fine	Remarks
1	०९/१७	मो० हाकिम	M.v.Act	परमेश्वर	१०००	The proposed fine may be deposited in Account number----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	०९/१७	विश्वनाथनाथ	M.v.Act	परमेश्वर	१०००	
3	२९३९/१६	शेरअली	३९ P.Act	— " —	१००	
4	२१९३/१६	शिवकुमार	३९ P.Act	— " —	१००	
5	२१६२/१६	राजकुमार	३९ P.Act	— " —	१००	
6	२१६१/१६	कृष्ण कुमार शर्मा	३९ P.Act	— " —	१००	
7	२१६०/१६	सुखवीर	— " —	— " —	१००	
8	२१५९/१६	महेश्वर	— " —	— " —	१००	
9	२१५८/१६	रमेश	— " —	— " —	१००	
10	२१५७/१६	जुवेर जा	— " —	— " —	१००	
11	२१५६/१६	रमजान अली	— " —	— " —	१००	
12	२१५५/१६	रमाउल्ला	— " —	— " —	१००	
13	२१५४/१६	अब्बास अली	— " —	— " —	१००	
14	२१५३/१६	शादाय अली	— " —	— " —	१००	
15	२१५२/१६	रामचंद्र	— " —	— " —	१००	
16	२९९९/१६	मुकीम	— " —	— " —	१००	
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Prepared by - S

